

from Rs. 147 crores are in the pipe-line for taking up comprehensive Dairy Development Projects in the State. In Federation has been organising Oil Seeds Growers Cooperative Societies. The NDDB has released over Rs. 61 crores upto May, 1990 for the projects including crushing, solvent extraction, refining and Vanaspati manufacturing facilities. An amount of Rs. 77 crores including amounts already released has been budgeted for the on-going projects.

Survey Regarding Inland Waterways Transport

506. SHRI ANAND SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a survey was conducted regarding the development of inland waterways transport in Ghagra river during the Seventh Plan period;

(b) if so, the findings thereof and plan of Government to expenditure this navigation programme; and

(c) the allocation made for river transport for the Ganga and Ghagra rivers in the Eighth Plan?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Development of inland water transport in Ghagra river is primarily the responsibility of the State Government. A scheme relating to hydrographic surveys and techno-economic study on river Ghagra from manjihat to Faizabad was taken up by Government of U.P as a Centrally Sponsored Scheme in October 1989 at a cost of Rs. 56 lakhs. The works have not been completed.

(c) The allocations of funds in the 8th Five-year Plan have not been finalised.

Labourers from Other States Killed by Militants in Punjab

507. SHRI SUDHIR GIRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of labourers from other States killed by the militants in Punjab during 1989 and 1990 so far;

(b) the states to which these labourers belonged;

(c) whether any compensation was paid to the families of the victims;

(d) if so, the total amount of compensation paid so far on this account; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). According to reports received 29 labourers from Bihar were killed by terrorists during 1989 and 1990 in Punjab.

(c) According to a scheme formulated by the Government of Punjab, ex-gratia grant of Rs. 50,000/- paid to the next of kin of innocent persons killed in terrorist violence.

(d) and (e). Information in this regard is awaited from the Govt. of Punjab.

Initiatives taken to stop the killing of Tamilians in Sri Lanka

508. SHRI T. BASHEER:
SHRI RAJENDRA AGNIHOTRI:
SHRI BANWARI LAL PUROHIT:
SHRI GOPI NATH GAJAPATHI:

SHRIMATI CHENNUPATI
VIDYA:
SHRI MANJAY LAL:
SHRI YAMUNA PRASAD
SHASTRI:
SHRI KUSUMA KRISHNA
MURHTY:
PROF. K.V. THOMAS:
SHRI MADHVRAO SCINDIA;
SHRI PRAKASH KOKO
BRAHMHATT:
SHRI S. KRISHNA KUMAR:
SHRI C.K. KUPPUSWAMY:
SHRI SANAT KUMAR MAN-
DAL:
SHRI SRIKANTHA DATTA
NARASIMHARAJA
WADIYAR:
SHRI MANORANJAN
BHAKATA:
SHRIPHOOL CHAND VERMA:
PROF. YADUNATH PANDEY:
SHRI ANBARASU ERA:
SHRIMATI VASUNDHARA
RAJE:
SHRI DHARAMANNA MON-
DAYYA SADUL:
SHRI GOPAL PACHERWAL:

Will the Minister of EXTERNAL AF-
FAIRS be pleased to state:

(a) whether in the recent developments
in Sri Lanka, large number of Tamils of India
origins have been killed in the military opera-
tion by the Sri Lankan Armed forces;

(b) whether Government have ex-
pressed their concern over the increased
intensity of the conflict between Sri Lankan
Security forces and LTTE and growing esca-
lation of ethnic violence in the North-East
province of Sri Lanka putting the safety and
security of Tamils in danger.

(c) whether Government have taken an
new initiatives for normalisation of the situ-
ation in North East province of sri Lanka;

(d) if so, the details thereof; and

(e) the response of Sri Lankan Govern-
ment in this regard?

THE MINISTER OF EXTERNAL AF-
FAIRS (SHRI I.K. GUJRAL): (a) While the
exact number and the ethnic composition
civilians killed in the recent hostilities cannot
be accurately ascertained there are no re-
ports of Tamils of recent Indian origin having
been killed.

(b) Yes, Sir.

(c) to (e). Government have continued
to stress to the Sri Lanka Government that
there can be no military solution to the con-
flict and that only a negotiated political solu-
tion can bring a just and durable peace. The
Sri Lanka Government while indicating that
they favour a negotiated settlement have
indicated their inability to make progress in
that direction because of the continuing vio-
lence by the LTTE.

Closure of Indian Embassy in FIJI

509. SHRI P.M. SAYEED:
PROF. YADUNATH PANDEY:
DR. LAXMINARAYAN PAN-
DEY:
SHRI PARATPRAO B.
BHOSALE:

Will the Minister of EXTERNAL AF-
FAIRS be pleased to state:

(a) whether the Indian Embassy in Fiji
has been closed; and

(b) if so, the arrangements made to
provide relief to the people of Indian origin
who are victims of racial discrimination?

THE MINISTER OF EXTERNAL AF-
FAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir. It
was closed on May 24, 1990.